

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 105
MA (CA) No. 07/JPR/2022
MA (CA) No. 08/JPR/2022
CA No. 02/JPR/2024
CP No. 03/241-242/JPR/2022
Under Section 241-242 of
Companies Act, 2013**

In the matter of:

Trishla Baradia & Ors.

...Petitioners

Versus

Power Engineers (Jaipur) Pvt. Ltd. & Ors.

...Respondents

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 19.07.2024.

Therefore, the matter is reposted to 27.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 19, 2024